

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 26.09.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4457 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Mithilesh Devi & Ors. Vs. Asset Care & Reconstruction Enterprises Ltd. & Ors.	Bhoop Singh
2.	I.A. No. 4461 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Luxture Surface Coatings Pvt. Ltd. Vs. Dhanuka reality Ltd.	Anand Sharma
3.	I.A. No. 4468 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Yester Investment Pvt. Ltd. Vs. Manish Motilal Jaju & Ors.	Yogesh Jagia
4.	I.A. No. 4467 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Yester Investment Pvt. Ltd. Vs. Manish Motilal Jaju & Ors.	Yogesh Jagia
5.	I.A. No. 4459 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Vishal Sharma Vs. Scoop Brand Holding Pvt. Ltd.	D. Rajeshwar Rao
6.	I.A. No. 4469 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Yogesh Sethi Vs. Punjab National Bank	Chandan Dutta
7.	I.A. No. 4470 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Yogesh Sethi Vs. Punjab National Bank	Chandan Dutta
8.	I.A. No. 4455 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Department of State Tax Vs. D.S. Kulkarni Developers Ltd. & Anr.	Shwetal Shepal

9.	I.A. No. 4460 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023	Sudh Priya Plasticchem Pvt. Ltd. Vs. S V Leathers (India) Pvt. Ltd.	Mareesh Pravir Sahay
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By order
-sd/-
Assistant Registrar